

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2195
ANSWERED ON 20/12/2022

SPECIAL FUNDS TO TAMIL NADU

2195. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned any special funds for the Districts in Tamil Nadu to mitigate and solve the important local needs of the people and if so, the details thereof;
- (b) whether the Government has provided funds for implementing Rural Development Schemes especially the Rural Livelihood scheme and if so, the details thereof;
- (c) the steps taken by the Government to increase the total number of working days from 100 to 150 days per year under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
- (d) the total funds allocated, disbursed to Tamil Nadu during the last eight years under MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) No Sir. However, the programmes being implemented by Ministry of Rural Development in all States including Tamil Nadu viz. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Deendayal Antyodaya Yojana– National Rural Livelihoods Mission (DAY-NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Pradhan Mantri Awaas Yojana – Grameen (PMAY-G), National Social Assistance Programme (NSAP), Shyama Prasad Mukherjee RURBAN Mission (SPMRM) are aimed at addressing the local needs of rural people.

(b) The Government of India has allocated Rs. 135538.73 Crore to Department of Rural Development, Ministry of Rural Development for implementing rural development schemes like DAY-NRLM, MGNREGS, PMAY-G, PMGSY,, NSAP and SPMRM for the year 2022-23. Scheme wise details are annexed at annexure –I.

(c) The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least 100 days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

In addition to this, there is a provision for up to additional 50 days of wage employment in a financial year in drought/natural calamity affected notified rural areas. As per Section 3 (4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

(d) Mahatma Gandhi NREGS is a demand driven wage employment scheme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS. The details of fund released to the State of Tamil Nadu under Mahatma Gandhi NREGS during last eight financial years are given below:

Years	Amount (Rs. in lakh)
2014-15	378180.33
2015-16	547037.47
2016-17	455277.91
2017-18	583166.13
2018-19	488286.16
2019-20	555969.31
2020-21	878881.54
2021-22	963813.22

ANNEXURE REFERRED IN REPLY TO part (b) of LOK SABHA UNSTARRED QUESTION NO. 2195 TO BE ANSWERED ON 20.12.2022 REGARDING “Special Funds to Tamil Nadu”

Scheme-wise allocation of funds under Department of Rural Development for the year 2022-23

(Rs. in crores)

Sl. No.	Name of the Scheme	B.E. 2022-2023
1	2	3
1	Deendayal Antyodaya Yojana–National Rural Livelihood Mission(DAY-NRLM)	13336.42
2	Pradhan Mantri Awas Yojana-Grameen (PMAY-G)	20000.00*
3	Pradhan Mantri Gram Sadak Yojana (PMGSY)	19000.00
4	National Social Assistance Programme (NSAP)	9652.31
5	Shyama Prasad Mukherjee RURBAN Mission (SPMRM)	550.00
6	MG National Rural Employment Guarantee Act (MGNREGA)	73000.00
	Total	135538.73

***Rs. 13000 cr. has also been received under PMAY-G through Contingency Fund of India**
